

- (v) Notification S.R.O. No. 3565-IDRA/18A/4/55, dated the 25th November, 1955, appointing an Authorised Controller in respect of the Jagdish Sugar Mills Limited, Kathkuiyan, District Deoria. [Placed in the Library. See No. S-37/56.]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN DURING VARIOUS SESSIONS.

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYANARAYAN SINHA) : Sir, I lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given during the sessions shown against each: —

- (i) Statement No. II Eleventh Session, 1955.
- (ii) Statement No. IV Tenth Session, 1955.
- (iii) Statement No. VII Ninth Session, 1955.
- (iv) Statement No. IX Eighth Session, 1954.
- (v) Statement No. XX Sixth Session, 1954.
- (vi) Statement No. XXIII Fifth Session, 1953.
- (vii) Supplementary Statement No. XXI Fourth Session, 1953.
- (viii) Supplementary Statement No. XXVII Third Session, 1953.

[See Appendix XII^a, Annexure Nos. 14—21 for (i) to (viii).]

ANNUAL REPORTS AND AUDIT REPORTS ON THE ACCOUNTS OF D.V.C. FOR 1952-53 AND 1953-54.

THE MINISTER for THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR) : Sir, on behalf of Shri Gulzari Lai Nanda, I beg to lay on the Table a copy each of the following Reports under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948: —

- (i) Annual Report of the Damodar Valley Corporation for the year 1952-53 [Placed in the Library See No. S-15/56.] together with the Audit Report on the accounts of the Corporation for the year 1952-53. [Placed in the Library. See No. S-16/56.]
- (ii) Annual Report of the Damodar Valley Corporation for the year 1953-54 [Placed in the Library. See No. S-17/56.] together with the Audit Report on the accounts of the Corporation for the year 1953-54. [Placed in the Library. See No. S-18/56.]

ELECTION COMMISSION'S REPORT ON THE RESULTS OF BYE-ELECTIONS

THE MINISTER FOR LAW AND MINORITY AFFAIRS (SHRI C. C. BISWAS) : Sir, I lay on the Table a copy of a report prepared by the Commission on the results of bye-elections held since the First General Elections 1951-52 up to the 31st July, 1955. [Placed in the Library. See No. S-31/56.]

MINISTRY OF REHABILITATION NOTIFICATION

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN) : Sir, on behalf of Shri J. K. Bhonsle, I beg to lay on the Table, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1954, a copy of the Ministry of Rehabilitation Notification S.R.O. No. 31/R. Amdt. III, dated the 31st December, 1955, making certain amendments to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955. [Placed in the Library. See No. S-46/56.]

MINISTRY OF COMMUNICATIONS NOTIFICATIONS

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR) : Sir, I lay on the Table a copy each of the following Notifications: —